

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 13

C.P. (IB)/844(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **22.04.2024**

NAME OF THE PARTIES : **Delta Iron And Steel Company Private Limited**

Acting Through Its Resolution Professional Mr.

Mangesh V. Kekre

VS

Karu Metals Private Limited

For OC : Adv. Rajat Lohia

For CD : Adv. Kunal Kanungo i/b Vivek V. Phadke

Section 9 of IBC

ORDER

IA for recalling *ex-parte* order is not available on DMS. **List on 06.05.2024**

for further consideration.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)